

- (i) **Need to construct highway bridges on Kali Sind and Parwati rivers to connect Kota in Rajasthan with Shivpuri in Madhya Pradesh**

**SHRI JUJHAR SINGH (Jhalawar) :** Kota in Rajasthan is a highly industrialised town on National Highway No. 12. The town and the adjoining area is however not very satisfactorily connected with important towns like Shivpuri, Gwalior, Guna, Bhopal etc. of Madhya Pradesh State because of the absence of highway bridges across rivers like Kali-Sind falling on way to Bhopal on one side and Kali Sind and Parwati on way to Shiv Puri on the other, to get into the Madhya Pradesh State.

The road communication beyond Kota town is so bad that almost all sub-Division Headquarters and most police stations of the District get out-off during the rainy season due to flood in the rivers.

In view of this permanent handicap on the route connecting Rajasthan to Madhya Pradesh. I will request the Minister of Surface Transport to please make provision for construction of highway bridges on rivers Kali Sind and Parwati on road to Shiv Puri so that N.H. 12 at Kota gets connected with N.H. 25 at Shivpuri and the flow of traffic between the two States become smoother in future.

- (ii) **Demand for Vayudoot Service from Jammu to Poonch, Rajouri and Kishtwar**

**SHRI JANAK RAJ GUPTA (Jammu) :** There is a great demand to start Vayudoot Service from Jammu to Poonch, Rajouri and Kishtwar for the convenience of the people of that area. Moreover the Minister of Civil Aviation had promised to start the Vayudoot Service from Jammu to these stations but nothing has been done so far. I would urge upon the Government to start Vayudoot Service from Jammu to Poonch, Rajouri and Kishtwar.

12.12 hrs.

[MR. DEPUTY SPEAKER *in the Chair*]

[*Translation*]

- (iii) **Need for reviewing the Poverty Amelioration Programme in Uttar Pradesh particularly in Mirzapur district**

**SHRI RAM PYARE PANIKA**

(Robertsganj) : Mr. Deputy Speaker, Sir, our anti-poverty programmes are not reaching every Gram Sabha of the Mirzapur district of Uttar Pradesh, due to which the villages situated in the far-flung areas are becoming progressively backward. Instead of ensuring benefit to all the villages, the officers in order to complete their quota, provide benefit only to those villages which are already more developed than the remote villages. The need of the hour is to ensure that the resources of development should reach the far-flung villages as well.

Hence, I would demand that the Government should review the implementation of the development programmes from 1980 to 1986 and implement the future programme in such a manner that the fruits of development reach the villages situated in the far-flung and inaccessible areas. It should also be seen as to who is accountable for the unequal development of the villages to date.

[*English*]

- (iv) **Need to constitute a Parliamentary Committee to study the problems of Mica Industry**

**SHRI P. PENCHALLIAH (Nellore) :** Gudur town in Andhra Pradesh had occupied an important place and various buyers from foreign markets like England, America, Germany, Japan and Russia used to depend on the mica from Gudur for sustaining their industrial activity. Till a couple of decades back, mica trade afforded employment opportunities to more than 50,000 persons in Gudur alone.

But due to the various policies adopted by the Union Government in Import and Export Trade and especially due to the one-sided channelling practised by the Governmental Agencies like Minerals and Metals Trading Corporation of India Ltd., and Mica Trading Corporation of India, there has been unprecedented slump and deflation in the Mica trade.

A Memorandum was submitted to the Government by the Mica Chamber of Commerce, Gudur, Nellore District, Andhra Pradesh, to take appropriate action to serve the Mica Industry